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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. K. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/395/ (IB)/2017  
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD  
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Pruthi Anand .  
(Counsel for the Petitioners)

S- R. Rajagopal &  
Raghuvaran  
Ment

2) K. NEWLIN FREDERICK Counsel for Petitioner

Kent

ORDER

Mr. K. Newlin Frederick, Counsel for Petitioner present. Counsel for Respondent present. Both the counsels prayed time for their respective submissions. At request, time is enlarged. Put up on 05.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)